No. A-60011/28/2010-Admin.I (LA) Government of India Ministry of Law & Justice Department of Legal Affairs

Shastri Bhawan, New Delhi Dated the 11th September, 2025

OFFICE ORDER NO. /2025

Consequent upon transfer/posting of officers, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, has re-designated the following officers of this Department as Central Public Information Officer (CPIO): -

S. N	No. Sections	CPIO (Shri/Ms.)	Link Officer of CPIO (Shri/Ms.)
1.	B. S. Kolkata	Rima Bogi, SO	Ajay Sharma, Superintendent (Legal)
2.	B. S. Mumbai	S. K. Ramanna, ALA	Anup Kumar, Superintendent (Legal)

(Shweta Kamboj)

Under Secretary to the Govt. of India

Tel: - 011 23386260

To,

- 1. The officers concerned.
- 2. PS to Hon'ble MoS (I/C) L & J/PSO to Law Secretary/Sr. PPS to AS (AM)/PSOs or Sr. PPS to JS & LAs/Sr. PPS to JS (AKA)/Sr. PPS to Sr. GA(MCP).
- 3. In-charge, Central Agency Section/Litigation (HC)/Litigation (LC)/Branch Secretariats (Mumbai/Chennai/Kolkata/Bengaluru).
- 4. All Sections in the Department of Legal Affairs (through email).
- 5. NIC Cell with request to upload the above order on the website of this Department.
- 6. E-office portal and Office order folder.